

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

MP/ CP 2 of 2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.10.2020**

Name of the Company:

Peoples General Hospital Pvt Ltd
V/s
Ashok Kumar Khosla & Alliance Industries Ltd

Section:

90(7) of CO.Act, 2013

COMMON ORDER

Learned Counsel Mr. Amalpushp Shrotri appeared for Respondent no. 2. Learned Senior Counsel Mr. Manish Bhatt appeared. Learned Counsel Mr. Sandeep Singhi appeared. Learned Counsel Mr. Ankit Dubey appeared. Learned Counsel Mr. Hamesh Naidu appeared for the Ashok Kumar Khosla.

The matter stands adjourned for hearing on 22.10.2020 at 2:00 pm.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 8th day of October 2020.